

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1941
TO BE ANSWERED ON 14.03.2017

Registration of Pet Dogs

1941. SHRI KAUSHAL KISHORE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether most of the pet dogs in the country are not registered;
- (b) if so, whether there are any guidelines by the Government in this regard; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a) There are no rules under the Ministry for registration of pet dogs in the country.
- (b) & (c) Prevention of Cruelty to Animals (Pet Shop) Rules, 2016 has been notified in the Gazette of India inviting public comments. These rules cover only registration of pet shops.
